

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3912  
ANSWERED ON:19.12.2006  
DENGUE IN MCD AND NDMC AREAS  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) Whether cases of Dengue in MCD and NDMC areas Delhi are increasing every year ;
- (b) If so, whether the Government has developed any permanent infrastructure to deal with Dengue ;
- (c) If so, the details thereof ;
- (d) The number of permanent sanctioned strength of Doctors/Entomologists and other subordinate staff exist with MCD;
- (e) The number of persons and the time since when various doctors/Entomologists are working on contract basis in Dengue department of MCD/NDMC ;
- (f) Whether the Government proposes to regularise such contractual doctors/ Entomologists in view of present situation; and
- (g) If so, the details and the time by which the same is to be executed ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) : It is a fact that there has been increase in the cases of dengue in Delhi during the current year compared to the previous year. This can be attributed mainly to the cyclic trend of dengue, which is repeated every three to four years.

(b)&(c) :Yes, Sir. The permanent infrastructure developed to deal with dengue cases in Delhi includes constitution of dengue task forces; spraying larvicides at all water collection sites, nallas, big drains, etc; use of larvivorous fishes at 228 sites; carrying out vector surveillance through domestic breeding checking ;

carrying out diseases surveillance by monitoring fever cases in all hospitals on daily basis; making notification of dengue by all medical practitioners and institutions mandatory; intensive health education through print, electronic media, interpersonal communication, outdoor publicity; carrying out preparatory activities like workshops, training programmes etc. for containment of vector- borne diseases ;

inter-sectoral co-ordination with civil society organizations etc.

(d) :The permanent sanctioned strength of Doctors/Entomologists and other subordinate staff in Municipal Corporation of Delhi, dealing with vector-borne diseases is as under:-

S.No. Designation Sanctioned Strength

1. Doctors in Anti-Malaria Office (Headquarters) 4

2. Zonal Deputy Health Officers 12

3. Epidemiologists 12

4. Entomologists 6

5. Assistant Entomologists 2
6. Anti-malaria Officer - 16
- 7 Senior Malaria Inspectors 31
8. Malaria Inspector 201
9. Assistant Malaria Inspector 878
10. Permanent Malaria Jamadar 85
11. Permanent Malaria Beldar 2304
12. Clinic Beldar 39

(e)to(g) : New Delhi Municipal Council has informed that no Doctor is working on contract basis in its Malaria/Dengue Department. However, during the transmission season from May to November, Anti-Malaria Gangmen are deployed on contract basis.

Municipal Corporation of Delhi has intimated that there is no separate Dengue Department under it. Dengue control is a part of Malaria and other vector-borne diseases control programme, in which seven entomologists are working on contract basis. Municipal Corporation of Delhi has been engaging Entomologists on contract basis since July, 1997. It is in the process of finalizing recruitment rules for filling up the post of Entomologists on regular basis. Filling up of posts on regular basis depends on finalisation of recruitment rules.